



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 10/2021 in  
O.A. No. 3315/2019**

**This the 1st day of July, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Sh. D.D. Parlawar  
Aged about 53 years  
S/o Sh. Devanna Parlawar  
NHAI, PIU, Korba, Chhattisgarh.

.. Petitioner

(By Advocate: Sh. S.K. Gupta)

Versus

Sh. Sukhbir Singh Sandhu  
Chairman  
National Highways Authority of India  
G-5&6, Sector 10  
Dwarka, New Delhi-110075.

...Respondent

(By Advocate: Sh. Manoj R. Sinha)

**ORDER (Oral)**

**Hon'ble Mr. Justice L. Narasimha Reddy:**

The applicant filed OA No. 3315/2019 feeling aggrieved by the action of the respondents in not counting the deputation service to the post of Manager for the purpose of promotion to the post of Deputy General Manager. The OA was allowed on

03.09.2020 and certain directions were issued. This Contempt Case is filed alleging that the respondents did not implement the order in the OA.



2. The respondents filed a compliance affidavit as well as the order dated 06.04.2021.

3. We heard Sh. S.K. Gupta, learned counsel for the applicant and Sh. Manoj R. Sinha, learned counsel for the respondents.

4. The OA was disposed of with the following directions:

“3. We dispose of this OA directing that the same principle as laid down in OA No. 876/2020 shall hold good for the purpose of this case also. There shall be no order as to costs.”

5. The respondents have since issued order dated 06.04.2021 stating that the deputation service of the applicant and other similarly situated persons shall be counted for the purpose of determining their eligibility for promotion. So far as the seniority is concerned, it is stated that the process is on.

6. We, therefore, find that the order in the OA stands complied with. The contempt case is accordingly closed. However, it is left open to the applicant to take further steps for enforcement of his rights.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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